



Completion of Recovery Proceedings against Jayanti Singh in the matter of Trading in Illiquid Stock Options on BSE initiated under Recovery Certificate No. 7255 of 2023

Recovery Certificate No. 7255 of 2023 dated October 20, 2023 was drawn against Jayanti Singh [Defaulter] PAN: DLZPS9807N for sum of Rs. 5,31,000/- (Rupees Five Lakh Thirty-One Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/GR/PU/2023-24/26616 dated May 24, 2023 in the matter of Trading in Illiquid Stock Options on BSE.

In view of the payment of the amount of Rs. 5,91,000/- (Rupees Five Lac Ninety-One Thousand Only) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and section 225 and rule 12 of the Second Schedule to the Income Tax 1961Act.

December 26, 2025
New Delhi



— Signed

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
वस्तुती अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रांदिशक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi